

# ORISSA HIGH COURT

**FILING REPORT AS ON :28/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005083/2020	MEDHA @ SAGAR DAS VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PARADEEP /188 /2018 ASST.SESIONS JUDGE,KUJANG(Jagatsinghapur *) CT/0000045/2019
2	BLAPL/0005084/2020	HIMANSHU DAS @ TIKI VS STATE OF ORISSA	PARTHA SARATHI NATAK VS	COLLIERY /178 /2020 SPECIAL JUDGE (POCSO), ANGUL(Anugul *) Spl/0000029/2020
3	BLAPL/0005085/2020	N. SIMA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /204 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000544/2020
4	BLAPL/0005086/2020	SUNIL MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /72 /2020 A.D.J.,PARALAKHEMUNDI(Gajapati *) GR/0000012/2020
5	BLAPL/0005087/2020	N.SAKALADA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /204 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000544/2020
6	BLAPL/0005088/2020	N. MOHAN PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /204 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000544/2020
7	BLAPL/0005089/2020	TOPHAN BHOI VS STATE OF ODISHA	TAPOBANTA BARIK VS	GOLAMUNDA /99 /2017 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000053/2020
8	BLAPL/0005090/2020	G. JAGANNATH PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /204 /2020 ) //
9	BLAPL/0005091/2020	KRUSHNA CHANDRA NAYAK @ PINTU NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /40 /2020 ) //
10	BLAPL/0005092/2020	GANGADHAR SAMAL VS STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /148 /2020 ) //
11	BLAPL/0005093/2020	PRAHALLAD SWAIN @ KALIA VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	BADACHANA /156 /2020 ) //

## ORISSA HIGH COURT

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12	CMAPL/0000210/2020	KHAGESWAR MEHER VS MAYADHAR PRADHAN	ANANGA KUMAR OTTA VS	// 0 //
13	CMP/0000431/2020	SMT. ANUPAMA KAR @ PANDA VS SABITRI PANDA @ ACHARYA	PRASANNA KUMAR PARHI VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) Intest/0000004/2019
14	CONTC/0002954/2020	GITANJALI PATTNAIK VS BALWANT SINGH	KISHORE KUMAR MISHRA VS	// 0 //
15	CONTC/0002955/2020	SUSHREE SANGITA DASH VS LAXMI CHARAN PATTANAİK	ADV VS	// 0 //
16	CONTC/0002956/2020	CHANDRA SEKHAR HATI VS ASHOK K.K. MEENA	ADV VS	// 0 //
17	CONTC/0002957/2020	KARTIKESWAR BEHERA VS EXECUTIVE ENGINEER,CENTRAL ELECTRICAL DIVISION,NESCO	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
18	CONTC/0002958/2020	BALARAM SETHY VS SECRETARY, HEALTH AND FAMILY WELFARE	ADV VS	// 0 //
19	CONTC/0002959/2020	DR.RAGHUNATH MISHRA VS PRADIPTA KUMAR MOHAPATRA	TAPOBANTA BARIK VS	// 0 //
20	CONTC/0002960/2020	BALARAM SETHY VS SECRETARY, HEALTH AND FAMILY WELFARE	ADV VS	// 0 //
21	CRLA/0000427/2020	PRABINA SAMAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAMAL /129 /2020 SPECIAL JUDGE (POCSO), ANGUL(Anugul *) Spl/0000043/2020
22	WP(C)/0017685/2020	BIBEKANANDA NAYAK VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
23	WP(C)/0017686/2020	SAMIR KUMAR SAHOO	M.M.SWAIN	//

**ORISSA HIGH COURT**

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		VS	VS	0
		STATE OF ODISHA		//
24	WP(C)/0017687/2020	LITTLE HEARTS TODDLERS ACADEMY	J.M PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
25	WP(C)/0017688/2020	PRASANTA KUMAR HATI	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
26	WP(C)/0017689/2020	DEBADATTA PARIJA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
27	WP(C)/0017690/2020	PADMINI PANI	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
28	WP(C)/0017691/2020	SHANTANU KUMAR DASH	A.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
29	WP(C)/0017692/2020	SHIBA PRASAD DASH	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
30	WP(C)/0017693/2020	SANJAYA KUMAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
31	WP(C)/0017694/2020	BIRANCHI NARAYAN SAHOO	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
32	WP(C)/0017695/2020	B. KRISHNA RAO DORA	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
33	WP(C)/0017696/2020	FAKIRA CHARAN BEHERA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
34	WP(C)/0017697/2020	SANDHYARANI GHADDEI	ARUN KUMAR PATRA	//
		VS	VS	0

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35	WP(C)/0017698/2020	STATE OF ODISHA PRAVAT KUMAR SATPATHY VS	JITENDRA KUMAR DIGAL VS	// // 0
36	WP(C)/0017699/2020	STATE OF ODISHA GUPTESWAR CONSTRUCTIONS, KORAPUT VS	PARTHA MUKHERJI VS	// // 0
37	WP(C)/0017700/2020	STATE OF ODISHA M/S KIPL-PNMPL-JV VS	DEBENDRA KUMAR DWIBEDY VS	// // 0
38	WP(C)/0017701/2020	MAHANADI COALFIELDS LTD., SAMBALPUR BRUNDABAN SWAIN VS	JITENDRA KUMAR DIGAL VS	// // 0
39	WP(C)/0017702/2020	STATE OF ODISHA KRUSHNA PRASAD PRUSTY VS	JITENDRA KUMAR DIGAL VS	// // 0
40	WP(C)/0017703/2020	STATE OF ODISHA RANJAN KUMAR MOHANTA VS	JITENDRA KUMAR DIGAL VS	// // 0
41	WP(C)/0017704/2020	STATE OF ODISHA KRUPASINDHU BEHERA VS	BISWABIHARI MOHANTY VS	// // 0
42	WP(C)/0017705/2020	STATE OF ODISHA TRILOCHAN PANDA VS	SATYAJIT SAMAL VS	// // 0
43	WP(C)/0017706/2020	STATE OF ODISHA MRUTYUNJAY MAHANTA VS	SHARMISTHA SAMAL VS	// // 0
44	WP(C)/0017707/2020	STATE OF ODISHA BHARAT PRADHAN VS	BISWABIHARI MOHANTY VS	// // 0
45	WP(C)/0017708/2020	STATE OF ODISHA JAGADISH KUMAR PADHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //

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46	WP(C)/0017709/2020	FAMOUS SECURITY SERVICE, KHURDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
47	WP(C)/0017710/2020	ER.SUDARSAN SWAIN VS GENERAL MANAGER, PUNJAB NATIONAL BANK, NEW DELHI	ER.NAGENDRA KUMAR MOHANTY VS	// 0 //
48	WP(C)/0017711/2020	THE SECRETARY TO GOVT. VS DR. CHAKRAPANI PATNAIK	ADDL. GOVERNMENT ADVOCATE VS	// 0 //
49	WP(C)/0017712/2020	SADHANA JENA VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
50	WP(C)/0017713/2020	BIMALINI BHARATI VS NESCO	DAYANANDA MOHAPATRA VS	// 0 //
51	WP(C)/0017714/2020	TRILOCHAN BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
52	WP(C)/0017715/2020	ARUN KUMAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
53	WP(C)/0017716/2020	SRI RAM INTELLIGENCE SECURITIES PVT LTD VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
54	WP(C)/0017717/2020	LAXMIPRIYA CHAND VS STATE OF ODISHA	ASHOK KUMAR SAWAIN VS	// 0 //
55	WP(C)/0017718/2020	CHINTAMANI PATRA VS STATE OF ODISHA	SHASI BHUSAN JENA VS	// 0 //
56	ABLAPL/0008555/2020	MADHAB CHANDRA NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL SADAR /257 /2017 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
57	ABLAPL/0008556/2020	BHABANY SHANKAR DASH @ BHABANI DASH VS STATE OF ODISHA	ABYASACHI MISHRA VS	Spl/0000030/2017 ANGUL TOWN /614 /2020

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	SPL.JUDGE,ANGUL(Anugul *)
58	ABLAPL/0008557/2020	STATE OF ORISSA DAYANIDHI SAHOO	PARTHA SARATHI NAYAK	CT/0000023/2020 N.T.P.C. /105 /2020
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *)
59	ABLAPL/0008558/2020	STATE OF ODISHA PRATIMA MOHANTY	PARTHA SARATHI NAYAK	GR/0001062/2020 SAMAL /132 /2020
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *)
60	ABLAPL/0008559/2020	STATE OF ODISHA BINODINEE KHILAR	ARUN KUMAR DAS	GR/0001011/2020 / /0
		VS	VS	()
61	ABLAPL/0008560/2020	STATE OF ODISHA BIJAYA LAXMI MALIK@MALLIK@MALLICK@SUNDRAN KARMANIKOVA MALLICK	SUNDRAN KARMANIKOVA MALLICK	// DHUSURI /127 /2020
		VS	VS	()
62	ABLAPL/0008561/2020	STATE OF ODISHA B.PURNA CHANDRA PATRA	SUJIT KUMAR PATTNAIK	// RAMBHA (CHATRAPUR) /206 /2020
		VS	VS	()
63	ABLAPL/0008562/2020	STATE OF ODISHA DHANESWAR MANGARAJ	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /5 /2000
		VS	VS	()
64	ABLAPL/0008563/2020	STATE OF ODISHA SANTOSH KUMAR SAHOO @ TAPAN	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /148 /2019
		VS	VS	()
65	ABLAPL/0008564/2020	STATE OF ODISHA SK.SABJAN @ SK.SABUJAN	JYOTIRMAYA SAHOO	// KHURDA P.S. /254 /2020
		VS	VS	()
66	ABLAPL/0008565/2020	STATE OF ODISHA SABITA KHATEI	KURESH PRASAD DASH	// JAGANNATHA PRASAD /136 /2020
		VS	VS	()
67	ABLAPL/0008566/2020	STATE OF ODISHA BHAGIRATHI MOHANTY	AMULYA RATNA PANDA	// / /0
		VS	VS	()
68	ABLAPL/0008567/2020	STATE OF ODISHA LAXMINARAYAN @ LAXMIDHARA DIKHIT	CHITTARANJAN PATTNAIK	// DHENKANAL TOWN /253 /2020
		VS	VS	()

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69	ABLAPL/0008568/2020	STATE OF ODISHA RINA RAULA VS	PRADIPTA BEURA VS	// ATHGARH /230 /2019 ()
70	ABLAPL/0008569/2020	STATE OF ODISHA SRIKANTA JENA VS	RAJIB LOCHAN PATNAIK VS	// KAMARDA /73 /2020 ()
71	ABLAPL/0008570/2020	STATE OF ODISHA SMRUTI RANJAN MISHRA VS	RAJENDRA NARAYAN ROUT VS	// SAHADEV KHUNTA /144 /2020 ()
72	ABLAPL/0008571/2020	STATE OF ODISHA DEEPAK KUMAR SAHOO VS	PRASANTA KUMAR NANDA VS	// KHANDAGIRI P.S. /361 /2020 ()
73	ABLAPL/0008572/2020	STATE OF ODISHA DHRUBA CHARAN DHIR VS	SALAUDDIN KHAN VS	// RENGALI DAM SITE /88 /2020 ()
74	ABLAPL/0008573/2020	STATE OF ODISHA GHANASHYAM MAJHI VS	S.S. RAY VS	// HEMGIR /144 /2020 ()
75	ABLAPL/0008574/2020	STATE OF ORISSA MADAN MOHANTY VS	SALAUDDIN KHAN VS	// SAMAL /131 /2020 ()
76	ABLAPL/0008575/2020	STATE OF ODISHA BAILOCHAN PHUAN VS VIGILANCE	SAMARENDRA BAHADUR VS	// / /0 () //
77	ABLAPL/0008576/2020	BHUBAN @ ABINASH SETHY VS	PANCHANAN PANIGRAHI VS	BHUBAN /187 /2020 ()
78	ABLAPL/0008577/2020	STATE OF ODISHA ACHHELAL RAM VS HOME	BIBHUTI BHUSAN SWAIN VS	// MALGODOWN /139 /2020 () //
79	ABLAPL/0008578/2020	SMT ANURADHA SETHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BASUDEVPUR /185 /2020 J.M.F.C.,BASUDEVPUR(Bhadrak *) GR/0000324/2020

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80	ABLAPL/0008579/2020	SAMEER KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
81	ABLAPL/0008580/2020	NASID GURU VS STATE OF ODISHA	B.S. DAS PARIDA VS	BOUDH /172 /2020 () //
82	ABLAPL/0008581/2020	KUMA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /211 /2020 () //
83	ABLAPL/0008582/2020	MANAS RATH VS STATE OF ORISSA	SANJIT KUMAR DAS VS	BHADRAK TOWN /232 /2018 () //

# ORISSA HIGH COURT

MISC CASES FILED on :28/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	660/2020 BLAPL/4822/2020	MAMADIPAKA PUROSOTTAM RAO-MP	HIMANSHU BHUSAN DASH
2	661/2020 BLAPL/1042/2020	DEEPAK GUPTA-MP	H.K.MUND
3	831/2020 MACA/268/2020	KANHU CHARAN BISWAL-MP	M/S. DHANANJAYA MUND
4	921/2020 WA/643/2019	RAJATA KANTA DASH-MP	SASWAT DAS
5	922/2020 WA/642/2019	SRINIBASH MOHANTY-MP	SASWAT DAS
6	8353/2020 WP(C)/17685/2020	BIBEKANANDA NAYAK-MP	DEBASIS TRIPATHY
7	8354/2020 WP(C)/17686/2020	SAMIR KUMAR SAHOO-MP	M.M.SWAIN
8	8355/2020 WP(C)/17688/2020	PRASANTA KUMAR HATI-MP	JITENDRA KUMAR DIGAL
9	8356/2020 WP(C)/17687/2020	LITTLE HEARTS TODDLERS ACADEMY-MP	J.M PATTANAİK
10	8357/2020 WP(C)/17689/2020	DEBADATTA PARIJA-MP	JITENDRA KUMAR DIGAL
11	8358/2020 WP(C)/17690/2020	PADMINI PANI-MP	JITENDRA KUMAR DIGAL
12	8359/2020 WP(C)/17691/2020	SHANTANU KUMAR DASH-MP	A.ROUTRAY
13	8360/2020 WP(C)/17696/2020	FAKIRA CHARAN BEHERA-MP	ARUN KUMAR PATRA
14	8361/2020 WP(C)/17697/2020	SANDHYARANI GHADEI-MP	ARUN KUMAR PATRA
15	8362/2020 WP(C)/17672/2020	THE MANAGING COMMITTEE OF UNOPOS SCHOOL OF SCIENCE AND AMBAR PANDA	SCIENTEAMBAR PANDA
16	8363/2020 WP(C)/17699/2020	GUPTESWAR CONSTRUCTIONS, KORAPUT-MP	PARTHA MUKHERJI
17	8364/2020 WP(C)/17704/2020	KRUPASINDHU BEHERA-MP	BISWABIHARI MOHANTY
18	8365/2020 WP(C)/12674/2020	PRAFULLA SAMANTARA-MP	ISWAR MOHANTY
19	8366/2020 WP(C)/17707/2020	BHARAT PRADHAN-MP	BISWABIHARI MOHANTY
20	8367/2020 WP(C)/17709/2020	FAMOUS SECURITY SERVICE, KHURDA-MP	PRABODHA CHANDRA NAYAK
21	8368/2020 WP(C)/17710/2020	ER.SUDARSAN SWAIN-MP	ER.NAGENDRA KUMAR MOHANTY
22	8369/2020 WP(C)/17711/2020	THE SECRETARY TO GOVT.-MP	ADDL. GOVERNMENT ADVOCATE
23	8370/2020 WP(C)/17677/2020	MANAGING COMMITTEE OF THE MOTHERS INSTITUTE OF SCIENCE AND RESEARCH, BALASORE-MP	ORISSA MOTHERS INSTITUTE OF SCIENCE AND RESEARCH, BALASORE-MP
24	8371/2020 WP(C)/17713/2020	BIMALINI BHARATI-MP	DAYANANDA MOHAPATRA
25	8372/2020 WP(C)/17712/2020	SADHANA JENA-MP	SANGRAMJEET SENAPATI
26	8373/2020	TRILOCHAN BEHERA-MP	AMIT PRASAD BOSE

27	WP(C)/17714/2020 657/2020 ABLAPL/2312/2020	SUBASH PATRA-MP
28	658/2020 ABLAPL/7517/2020	RAJESWARI PANDA @ RAJASHREE PANDA-MP
29	659/2020 ABLAPL/978/2020	HARI KHEMUNDU-MP
30	662/2020 BLAPL/687/2020	DEWA-MP